## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4431 ANSWERED ON:20.08.2010 TRADITIONAL HEALTH CARE SYSTEM AND SPA INDUSTRY Shetkar Shri Suresh Kumar;Yadav Shri Ranjan Prasad

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has set up/proposed to set up any regulatory body for the traditional health care systems in the country;
- (b) if so, the details thereof;
- (c) whether the SPA industry which promises traditional remedies and spiritual healing is regulated in the country;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to cater the need for structured education for SPA in the country?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & (b) Government of India has set up a statutory body i.e. Central Council of Indian Medicine under Section 3 of the Indian Medicine Central Council Act, 1970. The said Council regulates the Education and practice of Indian Systems of Medicine i.e. Ayurveda, Siddha and Unani.
- (c) No.
- (d) &(e) Does not arise.